

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, DELHI

(OA No. 347/2016)

SECOND INTERIM REPORT IN COMPLIANCE WITH THE ORDERS OF THE
HON'BLE TRIBUNAL ON 09/082019

I J.Justin Mohan, S/O R.B.Jeevaji, aged 47 years and employed as the Secretary, National Biodiversity Authority, a statutory body functioning under the Ministry of Environment, Forest and Climate Change headquartered in Chennai, do hereby solemnly affirm and state as follows:-

1. I am conversant with the facts of the case and I authorized to file this interim report on behalf of the second respondent.
2. In pursuance to the Order of the Hon'ble National Green Tribunal, Delhi, the Ministry of Environment, Forest and Climate Change (MoEF&CC) and the National Biodiversity Authority have conducted the third review meeting of the State Biodiversity Boards on 27/11/2019 and 28/12/2019 at Chennai. The fourth review meeting was held on 19/12/2019 through video-conferencing mode, to monitor the progress in the formation of Biodiversity Management Committees (BMC) for local bodies in the states and the preparation of People's Biodiversity Registers (PBR) by the BMC's. A true copy of the minutes of the review meeting is enclosed as Exhibit I and Exhibit II.
2. The National Biodiversity Authority has also written to the Chief Secretaries of all states on 08/11/2019 to take necessary action to comply with the Orders of the Hon'ble Tribunal to complete the process of BMC formation and PBR preparation within the stipulated time frame as instructed by the Hon'ble Tribunal.
3. The next review meeting is scheduled to be held during January 2020. A report would be submitted to this Hon'ble Tribunal after the review meeting.

All facts stated above are true to the best of my knowledge, information and belief.

Dated this the 31st day of December, 2019


(Deponent)

Minutes of the 3rd Meeting to Review the progress of establishment of Biodiversity Management Committees (BMCs) and Preparation of People's Biodiversity Registers (PBRs) in different States in pursuance of the Order passed by the Principal Bench of the Hon'ble National Green Tribunal, New Delhi in the matter of O. A. 347 of 2016 (I. A. no 471/2019)

The 3rd meeting to review and monitor the constitution of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) in pursuance to the Order of the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 347 of 2016, Chandra Bhal Singh Vs. Union of India & Others, dated 09.08. 2019 was convened by National Biodiversity Authority (NBA) on 27-28th November, 2019 at Chennai under the Chairmanship of Dr. V. B. Mathur. Over 80 representatives including 25 State Biodiversity Boards, experts from biodiversity disciplines and former Secretary from the MoEF&CC and Ministry of PR and RD, Government of India, Additional Chief Secretary, Department of PR & RD, Government of Tamil Nadu and officials of NBA attended the meeting.

As per the Order of the Hon'ble NGT, MoEF&CC and NBA are regularly holding review meetings to monitor the progress in the formation of BMCs and preparation of PBRs in all the local bodies of the states. The 3rd review was a part of the two day Annual Meeting of State SBBs to oversee the functioning of the SBBs in different states and to share their experiences that would benefit other states.

During the meeting, special sessions were allotted for discussion on the status and functioning of BMCs across the country, status and review of the PBRs prepared so far, initiatives taken for a National Portal for Electronic PBR and the roadmap for a network of Electronic-PBR and its plan of implementation as part of the National Biodiversity Mission.

The representatives of the SBBs described various approaches being adopted for completing the BMC formation in their States. Most of the states informed that they would be completing the formation of BMCs before 31st January 2020, the deadline fixed by the Hon'ble NGT. With respect to PBR, majority of the states informed that they would need time till December 2020 to complete all the PBRs so that all the biological resources found in all seasons could be documented. Financial constraints and identification of resource persons to document the biological resources were the other challenges highlighted by the SBBs.

At the end of the meeting, the following decisions were taken:-

1. Till date, 1, 87,143 BMCs have been constituted. SBBs shall ensure that all the BMCs shall be completed in the remaining local bodies i.e. at the Panchayat level, Block level and District level on or before 31st January 2019. SBBs shall appraise the concerned Chief Secretary about the progress made till date and take their help to complete the process of BMC formation at the earliest with the assistance of the Rural Development / Panchayat Raj Department of the State.
2. Till date, 10,559 PBRs have been documented. SBBs shall apprise the Chief Secretary of the State and take their help to formulate a strategy to commence the process of PBR preparation at the earliest. The assistance of line departments like the Agriculture Department, Forest Department, Fisheries Department, Animal Husbandry Department, Water Resources Department, Panchayat Department, Agriculture Universities, Educational Institutions, NGOs may be taken to assist the BMC to prepare the PBR for their jurisdiction. SBBs are advised to coordinate with the Rural Development and Panchayat Raj Department to commence the preparation of PBRs immediately and complete it at the earliest.
3. The SBBs shall provide their constraints, if any in the formation of BMCs by 15/12/2019 so that the MoEF&CC and NBA can take up these issues directly with the State Government.
4. SBBs shall hire interns wherever required to support in the preparation of PBRs.
5. A WhatsApp group shall be formed with all the Chairman's and Member Secretaries of SBBs and NBA besides the senior officers of the MoEF&CC to review the progress the BMC formation and PBR preparation on a regular basis, share their experiences and challenges for taking appropriate action.
6. As decided in the first meeting held on 30th September 2019, SBBs may request the Chief Secretaries to form a three or two tier mechanism to be chaired by Chief Secretary / Secretary in charge of Rural Development and Panchayat Department / District Collector and comprising of officers from line departments for better coordination to complete the task of BMC formation and PBR preparation at the earliest.
7. SBBs may also appraise their Chief Secretaries on the feasibility of making BMCs as Standing Committees of the local bodies as decided in the first review meeting.
8. A copy of the draft affidavits to be filed by the state governments before the Hon'ble NGT shall be sent to NBA.

9. NBA has already written a letter to the Chief Secretaries of all the states on 8th November 2019 highlighting the need to comply with the Order of the Hon'ble NGT and the importance of complying with the Order to protect our precious biological resources. Another gentle reminder would be sent to the Chief Secretaries by NBA to complete the formation of BMCs and PBRs at the earliest.

The status of formation of BMCs and preparation of PBRs by the States as on 28th November, 2019 is enclosed as Annexure A and the list of participants is enclosed as Annexure B.

The meeting ended with a decision to have the next review on 19th December 2019 through video conferencing.



J. Justin Mohan,

Secretary, National Biodiversity Authority,

Dated: 11/12/2019

The State wise statistical report of BMCs constituted and PBRs documented are enclosed as Annexure A. The list of participants is enclosed as Annexure B.

STATE-WISE NUMBER OF BMCs AND PBRs (as on 28.11.2019)

STATES / UT	District Panchayats			Intermediate Panchayats			Village Panchayats			Traditional Panchayats			Urban Local bodies			Overall Total			Percentage achievement			
	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	BMCs constituted	PBRs prepared	
Andhra Pradesh	13	4	0	13	660	660	0	660	13065	6539	107	183	0	0	0	110	8	0	13848	7211	107	52
Arunachal Pradesh	25	0	0	0	177	0	0	1779	159	75	32	0	0	0	0	19	0	0	2000	159	75	8
Assam	26	26	0	26	191	185	150	2199	2197	301	0	0	512	8	0	99	101	0	3027	2509	459	83
Bihar	38	0	0	0	534	0	0	8386	0	0	0	0	0	0	0	145	0	0	9103	0	0	0
Chhattisgarh	27	14	0	0	146	62	0	10978	8076	48	788	0	0	0	0	168	168	0	11319	8320	48	74
Goa	0	0	0	0	0	0	0	191	191	183	0	0	0	0	0	14	14	0	205	205	183	100
Gujarat	33	0	0	0	248	3	2	14292	7660	1340	0	0	0	0	0	172	4	0	14745	7667	1342	52
Haryana	22	13	0	0	126	126	0	6208	6015	0	0	0	0	0	0	86	0	0	6442	6154	0	96
Himachal Pradesh	12	5	4	0	78	3	0	3226	861	206	0	0	0	0	0	61	1	1	3377	870	211	26
Jammu & Kashmir	0	0	0	0	0	0	0	4482	0	0	0	0	0	0	0	98	0	0	4580	0	0	0
Jharkhand	24	8	0	0	263	167	0	4384	4148	397	0	0	0	0	0	35	15	0	4706	4338	397	92
Karnataka	30	29	5	0	176	173	24	6021	5869	1994	0	0	0	0	0	219	30	0	6446	6101	2023	95
Kerala	14	0	0	0	152	0	0	941	941	934	0	0	0	0	0	94	93	87	1201	1034	1021	86
Madhya Pradesh	51	51	0	0	313	313	0	22812	22812	935	0	0	0	0	0	408	408	0	23584	23584	935	100
Maharashtra	34	30	1	0	351	278	0	27871	27430	433	0	0	0	0	0	403	233	1	28659	27971	435	98
Manipur	6	0	0	0	0	0	0	161	142	0	0	0	3794	1128	37	27	0	0	3988	1270	37	32
Meghalaya	0	0	0	0	0	0	0	0	1713	45	64	6746	0	0	0	12	0	0	6758	1713	45	25
Mizoram	0	0	0	0	0	0	0	0	555	5	12	905	0	0	0	23	0	0	928	555	5	60
Nagaland	11	11	0	0	0	74	0	1238	746	18	20	0	0	0	0	32	0	0	1281	831	18	65
Odisha	30	0	0	0	314	0	0	6801	3700	111	0	0	0	0	0	114	0	0	7259	3700	111	51
Punjab	22	22	11	3	150	107	0	13262	35	32	0	0	0	0	0	173	0	0	13607	164	43	1
Rajasthan	33	33	0	0	295	279	0	9892	9505	0	0	0	0	0	0	196	0	0	10416	9817	0	94
Sikkim	4	0	0	0	0	0	0	185	48	27	0	0	0	0	0	7	0	0	196	48	27	24
Tamil Nadu	37	0	0	0	385	385	0	12524	0	0	0	0	0	0	0	664	664	0	13610	1049	0	8
Telangana	32	28	0	0	540	481	0	12772	4157	213	0	0	0	0	0	141	6	0	13485	4672	213	35
Tripura	8	4	0	0	53	53	12	591	1162	469	0	628	0	0	0	20	13	0	1300	1232	481	95
Uttarakhand	13	0	0	0	95	95	6	7762	4773	1604	0	0	0	0	0	92	13	0	7962	4881	1610	61
Uttar Pradesh	75	1	1	0	822	0	0	58781	58781	324	0	0	0	0	0	668	0	0	60346	58782	325	97
West Bengal	22	12	0	0	341	338	22	3340	1838	366	0	0	0	0	0	132	118	20	3835	2306	408	60
TOTAL	642	291	22	42	6410	3782	216	254144	180053	10167	1099	12585	1128	45	0	4432	1889	109	278213	187143	10559	67

Due to periodic revision by the concerned Ministry, the total figures of the existing Local Self Govts at different levels may vary.

Annex B: List of Participants in 14th National Meeting of State Biodiversity Boards

STATE BIODIVERSITY BOARDS			
S. No	State	Name	Designation
1	Andhra Pradesh	Dr. K. Thulsi Rao,	Director R&E
2	Arunachal Pradesh	Shri D.Riba, IFS	Member Secretary
3	Assam	Shri A. K. Johari, IFS	Member Secretary & PCCF
4	Chhattisgarh	Shri Pankaj Rajput	District Conservator of Forests
5	Goa	Shri Pradeep Sarmokadam	Member Secretary
6	Gujarat	A. E. Samuel, IFS	Member Secretary
7	Haryana	Shri Gulshan Ahuja, IFS	Chairman
8	Himachal Pradesh	Sh. Sunny Sharma	Joint Member Secretary
9	Jharkhand	Shailja Singh, IFS	Member Secretary
10	Karnataka	Sri. Anantha Hegde Ashisara	Chairman
11		Mr. Virendra Singh, IFS,	Member Secretary
12	Kerala	Dr. V. Balakrishnan	Member Secretary
13	Madhya Pradesh	Shri R. Sreenivasa Murthy, IFS	Member Secretary
14		Shri Bharat Bhushan Kathal	Technical Expert (Legal)
15		Ms. Princy Varghese	Technical Expert (Legal)
16		Shri Muazzam Hussain	Technical Expert (PBR)
17	Manipur	Mr. Shital Meetei	Administrative Officer
18	Meghalaya	Dr. Sankhadipta Dey	Taxonomist
19	Mizoram	Dr. Lalneihpuia Chhakchhuak	Technical Associate
20	Nagaland	Shri Satya Prakash Tripathi	Chairman
21	Odisha	Dr. Shubhransu Nayak	Project Coordinator
22	Punjab	Mr. Gagandeep Singh,	Technical Officer
23	Rajasthan	Shri. G. V. Reddy, IFS	Chairman
24	Sikkim	Dr. Manjunatha Donappa, IFS	Member Secretary
25	Tamil Nadu	Shri. T. V. Manjunatha IFS	Member Secretary
26	Telangana	Sri. Kalicharan S. Khartade, IAS,	Member Secretary
27	Uttarakhand	Shri S.S. Rasaily, IFS	Member Secretary

S. No	State	Name	Designation
28	Uttar Pradesh	Dr. Somesh Gupta	Technical Officer
29	West Bengal	Shri Sidhartha Roy, IFS	Member Secretary
UNION TERRITORY			
30	Lakshadweep	Shri A.C. Abdul Jabbar,	Range Forest Officer, Dept of Forests
31	Delhi	Sh. Prabhat Tyagi, IFS	CCF & CWLW
32	Puducherry	Ms. Vanjulavalli	Dy. Conservator of Forest,
SPECIAL INVITEE LIST			
33		Shri Hans Raj Verma,	Addl. Chief Secretary, Dept of PR & RD, Govt. of Tamil Nadu
34		Dr.V. Rajagopalan	Former Secretary, MoEF&CC
35		Shri A.K. Goyal,	Former Spl Secretary, Ministry of Panchayati Raj, GoI
36		Dr. Amarjeet Ahuja	Former Secretary, MoEF&CC, GoI
37		Dr. A.K. Gupta	Former PCCF and HoFF, Wildlife Institute of India, Dehradun
38		Cdr L. R. Prakash, (Retd.),	Sr. Director and Head, C-DAC, Chennai
39		Dr. R.S. Rana,	Chairman, Bio-Link
40		Dr. Kailash Chandra	Director, Zoological Survey of India
41		Dr. Rakesh Shah	Former Chairman (USBB), Vice Chancellor, Himalaya University, Dehradun.
42		Sh. M.U. Sharief	Scientist, Botanical Survey of India
43		Dr. Rajeev K Srivastava	Former PCCF, Tamil Nadu
44		Dr. S. S. Negi	Vice Chairman, Rural Development and Migration Commission
45		Ms. Shalini Bhutani	National Consultant, Agrobiodiversity, Law and Policy, FAO of UN, India
46		Dr. K.A. Subramanian	Scientist - E, Zoological Survey of India
47		Shri Ishwar Poojar	UNEP-GEF and MoEF&CC Project
48		Dr. J. Soundrapandi	Programme Manager, ASEAN Project
49		Shri Mithilesh D Kandalkar	GIZ-ABS Partnership Project
50		Dr. Geetha Nayak,	GIZ-ABS Partnership Project
51		Dr. Aeshita Mukherjee	GIZ-ABS Partnership Project

Minutes of the 4th Meeting held on 19.12.2019 to review the progress of establishment of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) in pursuance of the Order passed by the Principal Bench of the Hon'ble National Green Tribunal, New Delhi in the matter of O. A. 347 of 2016 (I. A. no 471/2019)

The 4th Meeting to review and monitor the constitution of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) in pursuance to the Order of the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 347 of 2016 dated 09.08.2019 was convened by National Biodiversity Authority (NBA) and the Ministry of Environment, Forest & Climate Change (MoEFCC) on 19th December, 2019 at Chennai under the Chairmanship of Dr. V. B. Mathur.

The review was conducted through video conferencing (VC) hosted and coordinated by National Informatics Centre (NIC). Over 70 representatives including 24 State Biodiversity Boards, 3 Union Territories (UTs), officials from MoEFCC and NBA participated in the meeting. The following Agenda were discussed during the meeting: -

- I. Progress in the setting up of BMCs and preparation of PBRs.
- II. Coordination with Line Departments / Administrative Councils like Rural Development & Panchayat Raj Department, Urban Development, Tribal Welfare, Autonomous Hill Councils etc.
- III. Tentative timeline for completion of PBRs in the States.
- IV. Proposals for Utilization of Grants allocated under SC sub-plan (establishing BMCs and preparation of PBRs in SC dominated areas)

As per the Order of the Hon'ble NGT, MoEFCC and NBA have been regularly holding review meetings to monitor the progress in the formation of BMCs and preparation of PBRs at all the local bodies of the states. During the Video Conferencing, States and UTs informed the progress made in the formation of BMCs and preparation of PBRs and also the state specific constraints. The representatives of the SBBs described various approaches being adopted for completing the BMC formation in their States.

Most of the states informed that the task of formation of BMCs will be completed on or before 31st January 2020, the deadline fixed by the Hon'ble NGT. With respect to PBR, majority

of the states expressed the need for more time to document all the biological resources in the local bodies. The SBBs reiterated that for the PBRs, multi season data was required, which would take more time. The SBBs of Chhattisgarh and Sikkim informed that they were receiving financial assistance from CAMPA fund, for BMC formation and PBR preparation.

The video conference concluded with the following decisions:-

- I. Till date, 2,19,512 BMCs have been constituted. In addition, the Union Territory of Jammu & Kashmir has informed constitution of 2156 BMCs at the Village Panchayats and Urban Bodies. SBBs would ensure that all the BMCs shall be completed in the remaining local bodies i.e. at the Panchayat level, Block level and District level on or before 31st January 2020.
- II. Till date, 13,732 PBRs have been documented. SBBs shall formulate a strategy to commence and expedite the preparation of remaining PBRs at the earliest.
- III. The States need to apprise NGT about the scientific process involved in developing a PBR for which adequate time was needed to complete the process.
- IV. A Monitoring Committee to assess the quality of PBRs is being constituted by MoEFCC.
- V. The States may look for possible resources under various Central and State level schemes and funds under Corporate Social Responsibility to meet the requirements for establishment of BMCs and preparation of PBRs.
- VI. NBA would consider financial support to the recently constituted Bihar SBB for expeditious preparation of PBR in the state based on request.
- VII. States were requested to avail the financial opportunities under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to facilitate preparation of PBRs. NBA would recommend to MoEFCC for issuance of advisories to all the State Governments for sanctioning financial grants from the CAMPA fund.
- VIII. States were advised to utilize the recently allocated budget under the Schedule Caste (SC) - Sub plan by Ministry of Environment, Forest and Climate Change. NBA has already invited proposals from 8 States, which have districts and blocks with more than 40% of SC population. Rest of the States were also

requested to identify such areas which have SC dominated population and expedite formation of BMCs and preparation of PBR under the plan.

- IX. The official notification concerning the delegation of power of NBA to the Union Territories would be issued soon.

The status of formation of BMCs and preparation of PBRs by the States as on 19th December, 2019 is enclosed as Annexure A and the list of participants is enclosed as Annexure B.


J. Justin Mohan,
Secretary, NBA,
24/12/2019.

STATE-WISE NUMBER OF BMCs AND PBRs (as on 19.12.2019)

STATES / UT	District Panchayats				Intermediate Panchayats				Village Panchayats				Traditional Panchayats				Urban Local bodies				Overall Total			
	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared					
Andhra Pradesh	13	4	0	13	660	660	0	660	13065	6559	107	183	0	0	0	110	8	0	0	13848	7231	107		
Arunachal Pradesh	25	0	0	0	177	0	0	0	1779	166	77	32	0	0	0	19	0	0	2000	166	77			
Assam	26	26	5	21	185	185	154	0	2197	2188	1071	0	40	40	8	101	101	0	2549	2540	1238			
Bihar	38	0	0	0	534	0	0	0	8386	0	0	0	0	0	0	145	0	0	9103	0	0			
Chhattisgarh	27	20	0	0	146	118	0	0	10978	10567	48	819	0	0	0	168	168	0	11319	10873	48			
Goa	0	0	0	0	0	0	0	0	191	191	183	0	0	0	0	14	14	0	205	205	183			
Gujarat	33	0	0	0	248	8	2	0	14292	7686	1340	0	0	0	0	170	4	0	14743	7698	1342			
Haryana	22	20	0	20	126	126	0	126	6207	6185	0	0	0	0	0	86	27	0	6441	6358	0			
Himachal Pradesh	12	12	4	0	78	76	0	0	3226	3226	206	0	0	0	0	61	35	1	3377	3349	211			
Jharkhand	24	8	0	0	263	167	0	0	4350	4112	397	0	0	0	0	52	15	0	4689	4302	483			
Karnataka	30	30	0	5	176	174	24	0	6021	5905	2011	860	0	0	0	280	43	0	6507	6152	2035			
Kerala	14	0	0	0	152	3	0	0	941	941	934	0	0	0	0	93	93	0	1200	1037	1034			
Madhya Pradesh	52	22	0	0	313	202	0	150	22866	17171	935	0	0	0	0	386	0	0	23617	17171	935			
Maharashtra	34	33	1	0	351	317	0	0	27876	27873	433	0	0	0	0	393	315	1	28554	28338	435			
Manipur	12	11	0	12	0	0	0	0	2243	1181	37	181	0	0	0	27	27	0	2282	1219	37			
Meghalaya	0	0	0	0	0	0	0	0	0	1713	45	64	6746	0	0	12	0	0	6758	1713	45			
Mizoram	0	0	0	0	0	0	0	2	0	0	0	12	907	640	0	83	0	0	990	640	5			
Nagaland	11	0	0	0	74	0	0	0	1238	827	18	20	0	0	0	32	0	0	1355	827	18			
Odisha	30	0	0	0	314	0	0	0	6798	5546	111	70	0	0	0	114	46	0	7256	5592	111			
Punjab	22	22	11	3	150	130	0	7	13260	9863	32	0	0	0	0	173	0	0	13605	10015	43			
Rajasthan	33	33	0	0	295	289	0	0	9892	9768	0	0	0	0	0	193	42	0	10413	10132	0			
Sikkim	4	0	0	0	0	0	0	0	185	110	62	0	0	0	0	7	4	0	196	114	62			
Tamil Nadu	37	0	0	0	385	385	0	0	12524	0	0	0	0	0	0	664	664	0	13610	1049	0			
Telangana	32	28	0	0	540	481	0	0	12735	9123	213	0	0	0	0	133	2	0	13440	9634	213			
Tripura	8	7	0	0	58	54	13	45	581	581	469	0	597	595	0	20	14	0	1264	1251	482			
Uttarakhand	13	6	13	0	99	95	68	27	7791	6073	3159	3500	0	0	0	92	75	0	7995	6249	3240			
Uttar Pradesh	75	1	1	0	822	0	0	0	58781	58781	324	0	0	0	0	668	0	0	60346	58782	917			
West Bengal	22	14	0	14	341	339	24	168	3342	2482	386	1574	0	0	0	126	122	21	3831	2957	431			
TOTAL	649	297	35	88	6487	3809	285	1185	251745	198818	12598	7315	8290	1275	8	0	0	4422	1819	116	233	271593	205794	13732

ANNEXURE B

THE LIST OF ATTENDEES

STATE BIODIVERSITY BOARDS			
S. No	State	Name	Designation
1	Andhra Pradesh	Dr.B M K Reddy	Chairman
2	Arunachal Pradesh	Mr. Tapen Siga	Chairman
3		Shri D.Riba,IFS	Member Secretary
4		Dr. Bamin Yakang	Research Officer
5		Shri A. K. Johari, IFS	Member Secretary
6	Assam		One representative of SBB
7	Bihar	Dr. Devendra Kumar Shukla	Chairman
8			One representative of SBB
9			One representative of SBB
10	Chhattisgarh	Mr. Sameer	Forest Range Officer
11			One representative of SBB
12	Gujarat	Shri A. E. Samuel, IFS,	Member Secretary
13		Dr. Hetal Parekh	Expert Zoologist
14		Dr. Monali Chowhan	Research Assistant
15		Mr. Vivek	Botanist
16		Mr. Raksha	Technical Asst
17	Haryana	Shri Gulshan Ahuja, IFS	Chairman
18		Shri Jagadish Chander, IFS	Member Secretary
19		Shri Malkit Singh	Scientific Officer
20	Himachal Pradesh	Dr.Subhra Banerjee	Sr. Scientific Officer
21		Dr. M.L. Thakur	One representative of SBB
22		Dr. Pankaj Sharma	Sr. Scientific Professional
23	Jharkhand	Shri Lal Ratnakar Singh, IFS	Chairman
24		Ms. Shailja Singh, IFS	Member Secretary
25		Mr. Manish Kumar	Accounts Officer
26	Karnataka	Shri Virendra Singh, IFS,	Member Secretary
27			Technical Asst.
28	Kerala	Dr.V.Balakrishnan	Member Secretary
29		Dr. Preetha	
30		Dr. Mitra	
31		Dr. Sudish	
32	Maharashtra	Dr. Vilas Bardekar, IFS	Chairman
33		Shri Jeet Singh, IFS	Member Secretary

34		Ms. Kalpana	DFO
35	Manipur	Shri D.J. Anand	Member Secretary
36		Shri Shital Meetei	Administrative Officer
37	Mizoram	Shri Liandawla, IFS	Member Secretary
38		Dr. Lalneihpuia Chhakchhuak	Technical Associate
39			One representative of SBB
40	Nagaland	Ms. Savinuo Kikhi	Forest Range Officer
41		Mr. Neizokhotuo Belho	Technical Executive
42	Odisha	Shri Maloth Mohan, IFS	Chairman
43		Dr. Pratap Chandra Panda	Member Secretary
44		Dr. Shubhransu Nayak	Project Coordinator
45			One representative of SBB
46	Punjab	Dr. Jatinder Kaur Arora	Member Secretary
47		Shri Gurharminder Singh	Sr. Scientific Officer
48		Mr. Gagandeep Singh	Technical Officer
49	Rajasthan	Shri. G. V. Reddy, IFS	Chairman
50		Shri Uma Ram Choudhary, IFS	Member Secretary
51	Sikkim	Mr. Manjunatha Donappa	Member Secretary
52			Director, Panchayati Raj
53			District Forest Officer
54	Tamil Nadu	Mr. Ravi Kumar	Section Office Superintendent
55		Mr. Syed Rifan	Assistant
56	Telangana	Dr. Shilpi Sharma	Project Coordinator
57	Tripura	Dr. D.K. Sharma, IFS	Member Secretary
58		Mr. Biprajith Roy	Representative of SBB
59	Uttarakhand	Shri S.S.Rasaily, IFS	Member Secretary
60		Mr. Dhananjay Prasad	Dy. Director
61	West Bengal	Dr. Asok Kanti Sanyal	Chairman
62		Shri Sidhartha Roy	Member Secretary
UNION TERRITORY			
63	Andaman	Dr. Trinadh Kumar	Conservator of Forest
64			One representative
65	Delhi	Dr. Jayachandran	DCF (HQ)
66	J&K	Shri Om Prakash Sharma, IFS	
67		Sh. Mohammed Rafi	Director, Panchayati Raj
68			Addl. Secretary, Urban & Rural Devlpt.
69		Mr. Praveen Raghav	Secretary, Technical
70		Mr. Tahir	Joint Director, WL

MoEF&CC			
71		Mr. Sujit Bajpayee	Jt. Secretary
72		Mr. Tarun Kathula	Director (CS- III)
NATIONAL BIODIVERSITY AUTHORITY			
73		Dr. V. B. Mathur,	Chairman
74		Dr. K.P. Raghuram	Technical Officer (BS)
75		Dr. Sangita Mitra	Sr. Consultant - SBB & BMC
76		Ms. Sheeba. G.S.	Stenographer C
77		Ms. Jancy.K.P	Ex. Grade I
78		Mr. Singaram	System Administrator